

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.54/ BB/ 2017	-	For clarification	Rule-6 of IB.	Ram Charan Company Pvt. Ltd., Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Raghuram Gadambi & Lakshmi Menon (9880073412)	Petitioner	<u>Lakshmi</u>

O R D E R

Counsel for petitioner is present. Already this Tribunal has appointed IRP in respect of R1/Falcon Tyres Ltd., in C.P(IB)/No.1/BB/2017. This Tribunal already passed orders of moratorium period. Therefore, this Tribunal cannot proceed in this matter during moratorium period by virtue of section 14 of I & B Code. List it on 24/11/2017.


Member (T)


Member (J)